

**Title:** Introduction of the Punjab Municipal Corporation Law (Extension to Chandigarh) (Amendment Bill), 2000.

**15.51 hrs.**

SHRI RATTAN LAL KATARIA (AMBALA): I beg to move for leave to introduce a Bill to amend the Punjab Municipal Corporation Law (Extension to Chandigarh) Act, 1994.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Punjab Municipal Corporation Law (Extension to Chandigarh) Act, 1994. "

*The motion was adopted.*

SHRI RATTAN LAL KATARIA : I introduce the Bill.

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